

## SURVEY REPORT ON BRAIN DRAIN

3255. SHRI MOHAMMAD ISMAIL :  
SHRI BHAGABAN DAS :  
SHRI K. ANIRUDHAN :  
SHRI JYOTIRMOY BASU :  
SHRI UMANATH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any survey report from the Institute of Applied Manpower Research on brain drain;

(b) if so, the details thereof; and

(c) Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) No, Sir.

(b) and (c). Do not arise.

दिल्ली के वकीलों द्वारा न्यायालय का बहिष्कार

3257. श्री हुकम चन्द कछवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि फरवरी के दूसरे सप्ताह में दिल्ली में वकीलों ने सब-डिवीजनल मैजिस्ट्रेट के न्यायालय का बहिष्कार कर दिया था;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) सरकार ने उन कठिनाइयों को दूर करने के लिये क्या कार्यवाही की है जिनके कारण वकीलों को न्यायालय का बहिष्कार करने के लिये बाध्य होना पड़ा था ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : (क) और (ख) वैधिक मण्डल द्वारा संचालित कौटिल में 30 पैसे के एक बिल की भुगतान पर एक विवाद खड़ा हो गया था। सब-डिवीजनल मैजिस्ट्रेट ने न्यायालय के कार्य समय में डम मामले पर बातचीत करने से इन्कार किया तथा बाद में अपने कमरे में ही इस पर विचार करने की इच्छा जाहिर की। इस

परिणामस्वरूप वैधिक मण्डल ने 11-2-1968 तक उनके न्यायालय का बहिष्कार करने से संबंधित प्रस्ताव पारित किया। परन्तु न्यायालय सामान्यतः कार्य करता रहा तथा 8 और 9 फरवरी, 1968 को कुछ वकील न्यायालय में उपस्थित हुए। 10 तथा 11 को छुट्टियां थीं।

(ग) प्रश्न नहीं उठता।

## CENTRAL GOVERNMENT EMPLOYEES CONSUMER COOPERATIVE STORES

3258. SHRI M. L. SONDHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases received by Government in which mal-treatment or misconduct of Managers of various Co-operative Consumers Stores of the Central Government Employees have been reported; and

(b) the number of cases in which action has been taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) Normally, all such cases are required to be handled by the Management of the Society. However, during the past 12 months, there have been 10 cases of misconduct on the part of Managers/Incharges of some of the stores of the Society.

(b) As a result of the investigations conducted by the Society, services of 2 Incharges were terminated, 5 Managers/Incharges were transferred to other Stores and 3 were warned to be careful in future.

## ATTACK BY MIZOS

3259. SHRI D. C. SHARMA :

SHRIMATI JYOTSNA

CHANDA :

SHRI VALMIKI

CHOUDHARY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether four persons were killed when a group of armed miscreants attacked a village, 136 miles from Agartala, at the foot of Jampui Hill in Mizo area, on the 9th February, 1968;

(b) whether the miscreants belonged to a tribal extremist faction and set fire to